



**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1269/2016

New Delhi, this the 13th day of January, 2020.

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sh. Narendra Kumar, Age – 57, Driver,
S/o Sh. Ram Chander,
R/o. Village Khera Kalan,
Delhi – 110042.

.... Applicant

(None)

Versus

1. Delhi Transport Corporation,
Through its,
Chairperson – cum-Managing Director,
DTC Headquarter,
Indraprastha Depot, Delhi.
2. The Depot Manager,
Delhi Transport Corporation,
GTK Road Depot,
Delhi – 110033.

.... Respondents

(through Mr. Vidur Dwivedi for Ms. Arti Mahajan)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

None present for the applicant. There was no representation for the applicant on 06.05.2019 and 27.08.2019.

2. Hence, the OA is dismissed for non-prosecution.

There shall be no order as to costs.



(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member(J)

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